

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 232 of 2014 &
IA No. 369 of 2014**

Dated: 5th October, 2015

**Present: Hon'ble Mr. Justice Surendra Kumar, Judicial Member
Hon'ble Mr. T. Munikrishnaiah, Technical Member**

In the matter of:

**Pune Power Development Pvt. Ltd.Appellant(s)
Versus
Karnataka Electricity Regulatory Commission & Ors.
.... Respondent(s)**

Counsel for the Appellant (s) : Ms. Deepa Chawan,
Mr. H. S. Jaggi ,
Mr. Ravindra Chile

Counsel for the Respondent (s) : Mr. Sriranga S.
Mr. Sumana Naganand
for R-2 & R-3

ORDER

The learned counsel for the parties want to submit their respective written submissions. They are permitted to do so after exchanging copy thereof with one another.

Post these appeals for hearing on **23.11.2015**.

**(T. Munikrishnaiah)
Technical Member**

**(Justice Surendra Kumar)
Judicial Member**

jps/vg